

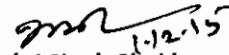
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 02-12-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Cri. Revision Petition No.405/15 Deepak Vs. Sheela	D.S. Jadaun	Kamala Jain
2	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Misc. Bail Application No. 11934/15 Tarun Sharma Vs. State	Kapil Gupta	
3	Sh. Onkar Singh Sharma, Rjs (Retd.)	D.B. Civil Misc. No.Appeal 2347/14 Ashok Kumar Vs. Jyoti	Rahul Agrawal	J.P. Gupta
4	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil Second Appeal No. 298/02 Morti Mandir Ganga Mai Vs. Vinod Kumar	P.L. Sharma	
5	Sh. A.K. Bajpai , Advocate	S.B.Civil Second Appeal No. 107/13 Smt. Geeta VS. Gopal Lal	O.P. Mishra	Prashant Kumar Sharma
6	Sh. Sudesh Bansal , Advocate	S.B. Civil Writ Petition No. 112/08 & 1549/98 Mangu Singh Vs. Judge, Industrail Tribunal	Babu Lal Gupta	R.K. Sharma
7	Sh. Ankur Rastogi, Advocate	S.B. Civil Misc. Appeal No. 843/15 Chanchal Agrawal Vs. Vipin Kumar Agrawal	J.K.Sharma	Anil Jain
8	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Bail Application No. 9828/15 Manish Khinchi Vs. State	Rajkumar Jain	N. S. Sikarwar

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

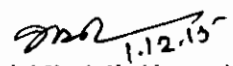
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 03-12-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil Second Appeal No. 283/14 Dhaniram Vs. Devaram Arya	Vineet Dixit	G.S. Rathore
2	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil First Appeal No. 25/09 Bhagwati Devi & ors Vs. Jugal Kishore	R.K.Agrawal	Anil Yadav
3	Ms. Archana Mantri , Advocate	S.B. Criminal Misc. Petition No. 766/2015 Amit Shah Minocha Vs. Smt. Rekha Minocha	Sudhir Jain	C.P. Sharma
4	Ms. Archana Mantri , Advocate	S.B. Cr. Misc. Bail ApplicationNo. 5161/15 Hari Singh Chauhan Vs. State	Pankaj Gupta	Kapil Gupta
5	Sh. A.K. Bajpai , Advocate	D.B.Civil Special Appeal No. 94/03 Jadish Singh Vs. Saint Meera Brotherhood Society, Jaipur D.B. Civil Special Appeal No.1040/02 Meera Brotherhood Society Jaipur Vs. Rngeit	R.K. Mathur Suresh Goyal	N.A. Khan
6	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No.385/09 Shambu Dayal Vs. Ram Babu	Rajneesh Gupta	J.P.Goyal
7	Ms. Alka Bhatnagar, Advocate	S.B. Civil Misc. Transfer Application No. 72/15 Smt. Joginder Kaur Vs. Amarjeet Singh	C.S. Jodha	Sandeep Garssa
8	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 4397/15 Anil Khutetia Vs. State	Mahesh Gupta	Sunita Satyarthi
9	Ms. Anita Aggarwal, Advocate	S.B. Civil First Appeal No. 393/12 Nancha Vs. Bhagwan	R.K. Daga	Amit Jindal
10	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Bail Application No. 12003/15 Shivraj Vs. State	Praveen Jain	R.R. Baisla
11	Sh. Sunit Awasthi, Advocate	S.B. Civil Second Appeal No. 546/98 Mohammed Jamil Vs. Nagar palika Sangod	Sanjay Mehrishi	Shailesh Prakash Sharma
12	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Second Appeal No. 393/10 Jai Prakash & Ors. Vs. Banwari lal and Ors.	L.L. Gupta	

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By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)